



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,27th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
14	<a href="#">WA/463/2023</a> (AT 10:30 A.M.)	GS-177180H PARATALA RAMA KRISHNA GUPTA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	DY.S.G.I.
15	<a href="#">WA/172/2024</a>	THE INSURANCE MEDICAL OFFICER <b>Versus</b> SRI RAM GIRI AND 3 ORS.	MR F U BARBHUIYA MS S DAS P. GHOSH MR. S A MONDAL	SC, AG (A AND E) MR. K BHATTACHARJEE(R-1) MR. H N SARMA (r-3) MS T BARUAH(R-1) MS. A BARMAN(R-1)

LEAVE NOTE OF ADVOCATES FOR 27/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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18)	MR H Dey	26-03-2025	To	11-04-2025

19)	MR. S SHARMA	27-03-2025	To	27-03-2025
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26)	MR M AHMED	27-03-2025	To	04-04-2025
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
22	<a href="#">WP(C)/1561/2025</a> FIXED	MD JIYAU PASA <b>Versus</b> THE STATE OF ASSAM	MD S HOQUE	SC, P W D
23	<a href="#">WP(C)/1728/2025</a> FIXED	GOPAL SARKAR @ GOPAL CH SARKAR <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 3 ORS.	MR. N C DAS MR. S K SINGHA MR. M DUTTA	SC, AFDC
24	<a href="#">WP(C)/1770/2025</a> B/O	SURAJIT DEY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A CHAMUAH R BHUYAN	GA, ASSAM SC, EXCISE DEPTT.

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
49	<a href="#">Bail Appln./946/2025</a> B/O	RUBIYA BEGUM <b>Versus</b> THE STATE OF ASSAM	U U KHAN MR A AHMED	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
50	<a href="#">Bail Appln./651/2025</a> (PERSONAL APPEARANCE AT 10:30 AM), FIXED	SEWALI BORO ALIAS SEWALI PATGIRI BORO <b>Versus</b> THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	PP, ASSAM
<b>BAIL HEARING</b>				
51	<a href="#">AB/221/2025</a> FIXED	SRI AMAN KUMAR GUPTA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MS D DAS MR. I K BURAGOHAIN	MR. A K GUPTA (FOR INFORMANT) MR. R S MISHRA (FOR INFORMANT) PP, ASSAM
52	<a href="#">AB/660/2025</a> (IMMEDIATELY AFTER MOTION MATTERS), BY SLIP	TAJUL ALI <b>Versus</b> UNION OF INDIA	MR. T CHUTIA MS S NASRAT	SC, CUSTOMS

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 6**

**[DIVISION BENCH-II]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ADMISSION</b>				
16	<a href="#">WA/242/2024</a> CAVT. NO.06132/024, FIXED	THE BRAHMAPUTRA VALLEY FERILIZER CORPORATION LTD <b>Versus</b> BORNALI CHETIA AND 3 ORS	MR. M K CHOUDHURY MR. B SHARMA	MS S MOCHAHARI MR SISHIR DUTTA MR. S K CGC, FOR UNION OF INDIA) DY.S.G.I. FOR CAVEATOR MR. SIDHANT DUTTA
17	<b>WITH</b> <a href="#">WA/215/2024</a> CAVT. NO. 04372/024,	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> PRANJAL DUTTA AND 3 ORS.	MR. A SARMA MR. K KALITA MS G SWAMI L SANGTAM	MR. S DIHINGIA FOR CAVEATOR
18	<b>WITH</b> <a href="#">WA/233/2024</a> CAVT. NO. 06122/024,	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> PURABI LAHAN HANDIQUE AND 13 ORS.	MR. M K CHOUDHURY MR. B SHARMA	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA DY.S.G.I. FOR CAVEATOR
<b>HEARING</b>				
19	<a href="#">WA/59/2023</a> BY SLIP	KAMAL DEBNATH <b>Versus</b> THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
20	<b>WITH</b> <a href="#">WA/75/2020</a>	SMTI PALLABI SARMA CHAUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
21	<b>WITH</b> <a href="#">WA/98/2020</a>	PALLAVI SHARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM
22	<b>WITH</b> <a href="#">WA/101/2020</a>	SMTI RUMI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM

23	<b>WITH</b> <a href="#">WA/103/2020</a>	DWITHUN BORGAYARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
24	<b>WITH</b> <a href="#">WA/110/2020</a>	DHRUBOJYOTI CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM
25	<b>WITH</b> <a href="#">WA/111/2020</a>	KAVITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1937/2023</a> in <a href="#">WA/111/2020</a>	KAVITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM
26	<b>WITH</b> <a href="#">WA/118/2020</a>	SUSOVAN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
27	<b>WITH</b> <a href="#">WA/119/2020</a>	SRI BHASKAR DUTTA DAS <b>Versus</b> STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
28	<b>WITH</b> <a href="#">WA/125/2020</a>	AMRIT JYOTI SHARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
29	<b>WITH</b> <a href="#">WA/126/2020</a>	HARSHAJYOTI BORA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
30	<b>WITH</b> <a href="#">WA/127/2020</a>	BHASKAR CHANDRA DEVA SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
31	<b>WITH</b> <a href="#">WA/128/2020</a>	KUNAL DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. A K BHUYAN MRS R DEKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
32	<b>WITH</b> <a href="#">WA/131/2020</a>	DEBAJIT BORA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
33	<b>WITH</b> <a href="#">WA/137/2020</a>	NIPAN KR PATHAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
34	<b>WITH</b> <a href="#">WA/141/2020</a>	PRASENJIT KR. GHOSH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT



35	<b>WITH</b> <a href="#">WA/147/2020</a>	JATINDRA PRASAD BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
36	<b>WITH</b> <a href="#">WA/154/2020</a>	JYOTIRMOY ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
37	<b>WITH</b> <a href="#">WA/155/2020</a>	BADRUL ISLAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
38	<b>WITH</b> <a href="#">WA/163/2020</a>	BARNALI DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM
39	<b>WITH</b> <a href="#">WA/169/2020</a>	MANZOOR ELAHI LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
40	<b>WITH</b> <a href="#">WA/174/2020</a>	KAUSHIK KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1918/2020</a> in WA/174/2020	KAUSHIK KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
41	<b>WITH</b> <a href="#">WA/180/2020</a>	BARNALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1930/2020</a> in WA/180/2020	BARNALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
42	<b>WITH</b> <a href="#">WA/185/2020</a>	UTPAL BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2001/2020</a> in WA/185/2020	UTPAL BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
43	<b>WITH</b> <a href="#">WA/196/2020</a>	SABBIRA IMRAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. N J KHATANIAR MR. D DOLEY MR. K P PATHAK MR. A B T HAQUE	GA, ASSAM
44	<b>WITH</b> <a href="#">WA/206/2020</a>	SAIBUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
45	<b>WITH</b> <a href="#">WA/213/2020</a>	MD. MUSTAFA AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM

46	<b>WITH</b> <a href="#">WA/219/2020</a>	SMTI. LEENA KRISHNA KAKATI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
47	<b>WITH</b> <a href="#">WA/26/2021</a>	GULSHAN DAOLAGUPU <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
48	<b>WITH</b> <a href="#">WA/31/2021</a>	BHARGAV PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
49	<b>WITH</b> <a href="#">WA/47/2021</a>	GANESH CHANDRA DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
50	<b>WITH</b> <a href="#">WA/50/2021</a>	DILIP KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
51	<b>WITH</b> <a href="#">WA/58/2021</a>	MOON MAZOOMDER <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
52	<b>WITH</b> <a href="#">WA/185/2021</a>	RHITURAJ NEOG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
53	<b>WITH</b> <a href="#">WA/216/2021</a>	ANIRUDHYA ROY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
54	<b>WITH</b> <a href="#">WA/217/2021</a>	HIMANGSHU CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
55	<b>WITH</b> <a href="#">WA/277/2021</a>	JOYDEV MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
56	<b>WITH</b> <a href="#">WA/279/2021</a>	RAJU SAHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
57	<b>WITH</b> <a href="#">WA/321/2021</a>	SUNAYANA AIDEW <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
58	<b>WITH</b> <a href="#">WA/333/2021</a>	HARSHAJYOTI BORA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV (p-8) MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI R BARMAN	GA, ASSAM
59	<b>WITH</b> <a href="#">WA/14/2022</a>	SURANJITA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A CHOWDHURY MR. J PATOWARY MR S DUTTA MR. S A HUSSAIN MR D J HALOI IMSENKALA	GA, ASSAM

60	<b>WITH</b> <a href="#">WA/93/2022</a>	SRABANTI SENGUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
61	<b>WITH</b> <a href="#">WA/95/2022</a>	GEETALI DOLEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
62	<b>WITH</b> <a href="#">WA/96/2022</a>	MANAS PRATIM HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA,ASSAM
63	<b>WITH</b> <a href="#">WA/159/2022</a>	DIPAK KHANIKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
64	<b>WITH</b> <a href="#">WA/22/2023</a>	VIKASH KUMAR PINCHA <b>Versus</b> THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
65	<b>WITH</b> <a href="#">WA/70/2023</a>	NISHA MONI DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR. B	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
66	<b>WITH</b> <a href="#">WA/335/2023</a>	ABHISHEK BORBORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.
67	<b>WITH</b> <a href="#">WA/27/2024</a>	MRIGEN HALOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, AGRI. DEPARTMENT
68	<a href="#">WA/265/2023</a> FIXED	UNION OF INDIA <b>Versus</b> LALMALSAWMI	MR. B CHAKRAVARTY MR. S K MEDHI	MR S DUTTA (R-1-3-5-49,51, 52,54-69,7-87,89,103, 105-117,11-126,128-145, 148,159) MS. I DAS (R-1-3,5-49,51, 52,54-69,71-87,89,103, 105-117,119-126,128-145, 148,159,161-163,172-177) GA, MIZORAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1958/2023</a> in <a href="#">WA/265/2023</a>	UNION OF INDIA <b>Versus</b> LALMALSAWMI	MR. B CHAKRAVARTY MR. S K MEDHI	GA, MIZORAM
69	<b>WITH</b> <a href="#">WA/320/2023</a>	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> LALTHANSANGI SAILO AND 4 ORS.	MR. S K MEDHI	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL GA, MIZORAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2377/2023</a> in <a href="#">WA/320/2023</a>	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> LALTHANSANGI SAILO AND 4 ORS.	MR. S K MEDHI	GA, MIZORAM

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LEAVE NOTE OF ADVOCATES FOR 27/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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18)	MR H Dey	26-03-2025	To	11-04-2025
19)	MR. S SHARMA	27-03-2025	To	27-03-2025
20)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
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23)	MR D K MISHRA	26-03-2025	To	28-03-2025
24)	MS. M D BORAH	27-03-2025	To	01-04-2025
25)	MR M K KALITA	28-03-2025	To	28-03-2025
26)	MR M AHMED	27-03-2025	To	04-04-2025
27)	MR. R J DAS	27-04-2025	To	28-04-2025



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Thursday,27th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
35	<a href="#">I.A.(Civil)/543/2025</a> B/O in WP(C)/5476/2024	M/S RAILTRACK CONCRETE PRODUCTS PVT LTD <b>Versus</b> THE UNION OF INDIA AND ORS	DHRUBA JYOTI KAPIL	SC, GST DY.S.G.I. SC, FINANCE DEPTT.
	<b>WITH</b> <a href="#">WP(C)/5476/2024</a>	M/S RAILTRACK CONCRETE PRODUCTS PVT LTD <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. D J KAPIL	SC, GST DY.S.G.I. SC, FINANCE DEPTT.

LEAVE NOTE OF ADVOCATES FOR 27/03/2025

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27)	MR. R J DAS	27-04-2025	To	28-04-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Thursday,27th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 10**

**[CIVIL BENCH-III**

**ITEM NOS. 29 AND 30 IN THE DAILY CAUSELIST HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
47	<a href="#">WP(C)/5950/2024</a> PART-HEARD, BY SLIP	NUR AMIN KHAN AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. A M KHAN MR T T MONI MD. S ALI	MR. S S ROY DY.S.G.I.
	<b>WITH</b>			
48	<a href="#">WP(C)/3978/2024</a>	ACHINTA RAJKHOWA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR. G PEGU(CGC) DY.S.G.I.
	<b>WITH</b>			
49	<a href="#">WP(C)/5952/2024</a>	MOKLEJUL ALI <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MRS S BARUAH (C.G.C) DY.S.G.I.
	<b>WITH</b>			
50	<a href="#">WP(C)/5955/2024</a>	MANABJYOTI ROY <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA MR. D DEKA	MRS S BARUAH(C.G.C) DY.S.G.I.
	<b>WITH</b>			
51	<a href="#">WP(C)/5958/2024</a>	SOURAV KALITA AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MRS S BARUAH(C.G.C) DY.S.G.I.
	<b>WITH</b>			
52	<a href="#">WP(C)/5987/2024</a>	DWIP JYOTI SINGHA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MD H R AHMED M BEGUM	MRS S BARUAH(C.G.C) DY.S.G.I.
	<b>WITH</b>			
53	<a href="#">WP(C)/6099/2024</a>	RAMKRITI CHAUHAN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR. R BORA MS R MEDHI	GA, ASSAM MRS S BARUAH(C.G.C) DY.S.G.I.
	<b>WITH</b>			
54	<a href="#">WP(C)/6155/2024</a>	MOUSUMI DEVI <b>Versus</b> UNION OF INDIA AND 8 ORS	MR B M DEKA	MR. S S ROY DY.S.G.I.
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/4052/2024</a> in WP(C)/6155/2024	MOUSUMI DEVI <b>Versus</b> UNION OF INDIA AND 8 ORS	MR B M DEKA	DY.S.G.I.

55	<b>WITH</b> <a href="#">WP(C)/6159/2024</a>	ROSTOM ALI <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY (C.G.C) DY.S.G.I.
56	<b>WITH</b> <a href="#">WP(C)/6166/2024</a>	JITU ALI <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. D. DEVI	MRS S BARUAH(C.G.C) DY.S.G.I.
57	<b>WITH</b> <a href="#">WP(C)/6179/2024</a>	SAMUDRA KAJAL BORA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A R TAHBILDAR	MR. S S ROY (C.G.C) DY.S.G.I.
58	<b>WITH</b> <a href="#">WP(C)/6185/2024</a>	DEEPAK PANDEY <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R SARMA MR. J K ROY	MRS S BARUAH(C.G.C) DY.S.G.I.
59	<b>WITH</b> <a href="#">WP(C)/6192/2024</a>	MOZAMMEL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A M KHAN MR T T MONI MD. S ALI	MR. S S ROY (C.G.C) DY.S.G.I.
60	<b>WITH</b> <a href="#">WP(C)/6212/2024</a>	GOUTAM KAIRI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S SUTRADHAR MR A GOWALA J.P. BARUAH	MRS S BARUAH(C.G.C) DY.S.G.I.
61	<b>WITH</b> <a href="#">WP(C)/6221/2024</a>	UPENDRA CHOUHAN <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MRS S BARUAH(C.G.C) DY.S.G.I.
62	<b>WITH</b> <a href="#">WP(C)/6231/2024</a>	JONALI DEVI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD H R AHMED M BEGUM	MRS S BARUAH (C.G.C) DY.S.G.I.
63	<b>WITH</b> <a href="#">WP(C)/6245/2024</a>	SAMIRAN BARMAN <b>Versus</b> UNION OF INDIA AND 6 ORS.	MD B ISLAM	GA, ASSAM MR. S S ROY (C.G.C) DY.S.G.I. SC, HEALTH
64	<b>WITH</b> <a href="#">WP(C)/6252/2024</a>	TAHMINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	MR. S S ROY(C.G.C) DY.S.G.I.
65	<b>WITH</b> <a href="#">WP(C)/6315/2024</a>	RAMA CHOUHAN <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	DY.S.G.I.
66	<b>WITH</b> <a href="#">WP(C)/6408/2024</a>	MADHAB BARO <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY (C.G.C) DY.S.G.I.
67	<b>WITH</b> <a href="#">WP(C)/6436/2024</a>	NAYANMONI DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S SUTRADHAR J.P. BARUAH	MR. S S ROY (C.G.C) MRS S BARUAH (C.G.C) DY.S.G.I.
68	<b>WITH</b> <a href="#">WP(C)/6448/2024</a>	KRIPENDRA BARMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY (C.G.C) DY.S.G.I.
69	<b>WITH</b> <a href="#">WP(C)/6456/2024</a>	NAYAN JYOTI DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K PAUL MR. A SARMA MR D K DEY MR J P CHAUHAN MS. R VERMA	MR. S S ROY(C.G.C) DY.S.G.I.
70	<b>WITH</b> <a href="#">WP(C)/6474/2024</a>	DEBARAJ RAJBONGSHI <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MR. S S ROY(C.G.C) DY.S.G.I.



71	<b>WITH</b> <a href="#">WP(C)/6513/2024</a>	RAHIMUL ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR M H AHMED I AMIN MR. O ULLAH	MS. B SARMA (R-1) DY.S.G.I.
72	<b>WITH</b> <a href="#">WP(C)/6661/2024</a>	ANUP CHAUHAN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. R BORA MS R MEDHI	MR. S S ROY DY.S.G.I.
73	<b>WITH</b> <a href="#">WP(C)/6727/2024</a>	MOHIT KUMAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R TAHBILDAR MR Y. BARBHUIYA	MRS S BARUAH(C.G.C) DY.S.G.I.
74	<b>WITH</b> <a href="#">WP(C)/6790/2024</a>	ANIRUDDHA NARAH <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	M SARMAH A DAS	MRS S BARUAH(C.G.C) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 27/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**10:30 AM to 1:00 PM**

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**[ For Thursday,27th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[CIVIL BENCH-I]**

**ITEM NO. 8 IN THE DAILY CAUSELIST HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
25	<a href="#">CRP(IO)/107/2025</a> FIXED	SRI RATUL BORAH <b>Versus</b> SMTI JUNALI HAZARIKA @ JULI	DR. B N GOGOI	
	<b>WITH</b> <a href="#">I.A.(Civil)/903/2025</a> in CRP(IO)/107/2025	RATUL BORAH <b>Versus</b> SMTI JUNALI HAZARIKA @ JULI	DR. B N GOGOI	
26	<a href="#">CRP(IO)/109/2025</a> B/O	JOLI DAS <b>Versus</b> BIPUL CHANDRA PAUL AND 3 ORS.	MS. R CHOUDHURY MS. B. HAZARIKA MD. MEMON AHMED	GA, ASSAM
<b>ORDERS</b>				
27	<a href="#">I.A.(Civil)/419/2025</a> (AT 2:00 PM), WITH LCR. FIXED in MACApp./575/2017	NOWSAD ALI <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD AND ORS	MS. R CHOUDHURY MD. MEMON AHMED	MR. K K BHATRA MR. R K BHATRA MR. R K BHATRA MS. P HUJURI MS. S DAS
	<b>WITH</b> <a href="#">MACApp./575/2017</a>	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> NOWSAD ALI and 4 ORS	MR. K K BHATRA MR. R K BHATRA MS. P HUJURI MR A SAIKIA MS. S DAS	MS. R CHOUDHURY(R-1) MR. R GOSWAMI (R2) MS. M SAIKIA (R2) MR. T SK (OP5) MS. P BORTHAKUR (R2) MD. MEMON AHMED (R-1)
<b>HEARING</b>				
28	<a href="#">MACApp./125/2021</a> WITH LCR, FIXED	M/S NEW INDIA ASSURANE CO. LTD. <b>Versus</b> SMTI CHAMPA LAHKAR and 2 ORS,	MS.L SHARMA MR. K K BHATTA MR.J JOHN	MR. P GOHAIN (R-1) MS K BORAH (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/952/2021</a> in MACApp./125/2021	M/S NEW INDIA ASSURANE CO. LTD. <b>Versus</b> SMTI CHAMPA LAHKAR and 2 ORS,	MS.L SHARMA MR. K K BHATTA MR.J JOHN	MR. P GOHAIN (R-1) MR. A K GUPTA (R-1) MS K BORAH (R-1)

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13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,27th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-I**

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
22	<a href="#">WP(C)/3562/2020</a> FIXED	JAGADISH BEZ BARUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR D CHOUDHURY MR. S N KRISHNATRAYA MR N RAY	GA, ASSAM MR B N SARMA (R4-R6) MR. B SHARMA MS. N BARUAH (R4-R6) SC, G.H.C
23	<b>WITH</b> <a href="#">WP(C)/1055/2023</a>	DHARMANANDA DAS AND 10 ORS. <b>Versus</b> STATE OF ASSAM AND 9 ORS.	MR. K SARMA MR. S BORUAH	MR. M K CHOUDHURY (R4-R10) GA, ASSAM MR. A BARKATAKI (R4-R10) MR P BHARDWAJ (R4-R10) MR. M SARMA (R4-R10) MS. ANASUYA C (R4-R10) SC, GHC
	<b>WITH</b> <a href="#">I.A.(Civil)/1312/2023</a> in WP(C)/1055/2023	BHASKAR PATHAK AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. M K CHOUDHURY MR A BORKATAKI	MR. K SARMA
24	<b>WITH</b> <a href="#">WP(C)/1884/2023</a>	SATYAJIT NEOG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAUHAN MR. B SHARMA MR D CHUTIA MR D CHUTIA	GA, ASSAM MR. A DEKA (r-5) MR. R BORUAH (r-5) MR R BORAH (r-5) SC, GHC
25	<b>WITH</b> <a href="#">WP(C)/2104/2023</a>	SUDARSHAN KRISHNA DEKA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	GA, ASSAM SC, GHC
26	<b>WITH</b> <a href="#">WP(C)/2640/2023</a>	DEBAJIT DEY AND 4 ORS <b>Versus</b> THE GAUHATI HIGH COURT AND 9 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. A AHMED (R-5 to 10) MS. D GOSWAMI (R-5 to 10) SC, GHC MR. S. BARUAH, JR. GA, ASSAM (R-4)

**ORDERS**

27 [CRP/5/2021](#)  
(AT 2:00 PM), WITH LCR, FIXED

MSTT. NOOR FATEH and 2 ORS  
**Versus**  
ASSAM BOARD OF WAKF, GUWAHATI  
and 2 ORS.

MR. A SARMA  
MR. T K BHUYAN  
MR. S K DEKA  
MR. J DEKA

MR. H R A CHOUDHURY(R-2 & 3)  
MS. R CHOUDHURY(R-2 & 3)  
MR. A GANGULY (SC,  
Assam Board of WAKF) (R-1)  
MS. E YASMIN (R-2 & 3)

**WITH**  
[I.A.\(Civil\)/609/2025](#)  
in CRP/5/2021

NURUT ZAMAN AND ORS  
**Versus**  
NOOR FATEH AND ORS

MS. R CHOUDHURY

MR S K DEKA

**HEARING**

28 [RSA/241/2015](#)  
(AT 2:00 PM), PART-HEARD, WITH  
LCR, FIXED

SRI PRAN GOPAL SINGHA  
**Versus**  
SRI PALAK DEB

MR.S C KEYAL  
MR. A C SARMA  
MS.P BARUAH  
MS.G SARMAH  
MRB KAUSHIK  
MR A B DEY  
MR G BHARADWAJ  
MR B DEORI

MR. S K GHOSH  
MS F AHMED

**WITH**  
[I.A.\(Civil\)/397/2018](#)  
in RSA/241/2015

PRAN GOPAL SINGHA  
**Versus**  
PALAK DEB

MR. S C KEYAL  
MS. P BARUAH

**WITH**  
[I.A.\(Civil\)/2160/2022](#)  
in RSA/241/2015

SRI PALAK DEB  
**Versus**  
SRI PRAN GOPAL SINGHA.

MR. S K GHOSH  
MS F AHMED

MR. S C KEYAL

**WITH**  
[I.A.\(Civil\)/852/2025](#)  
in RSA/241/2015

PRAN GOPAL SINGHA  
**Versus**  
PALAK DEB

MR. A C SARMA  
MR G BHARADWAJ  
MR B DEORI

MR. S K GHOSH

=====

LEAVE NOTE OF ADVOCATES FOR 27/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 15**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
4	<a href="#">Bail Appln./882/2025</a> FIXED	SHORAB ALI @ BABLU @ BABU <b>Versus</b> THE STATE OF ASSAM	MR. H ALI MR A N AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/03/2025

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
64	<a href="#">WP(C)/6435/2023</a> FIXED	RAJENDRA KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR D DEKA	GA, ASSAM MR H K J AHMED (R4) MR S N KRISHNATRAYA (R4)
65	<a href="#">WP(C)/1037/2024</a> B/O	KAJALGAON WEEKLY BAZAR COMMITTEE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A NARZARI MS. S T BOKTH MR. S BASUMATARY	GA, ASSAM SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/925/2024</a> in WP(C)/1037/2024	THE KAJALGAON MUNICIPAL BOARD AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. M U MAHMUD MRS. M SAIKIA MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	GA, ASSAM MR. A NARZARI SC, BTC
<b>ORDERS</b>				
66	<a href="#">WP(C)/7205/2021</a> B/O	M/S YATRA 24 <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D GOSWAMI MR. S M BARUAH	GA, ASSAM ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 27/03/2025

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
49	<a href="#">Crl.Pet./744/2023</a> B/O	DIPANKAR DAS AND 2 ORS <b>Versus</b> PRIYANKA DAS	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS. J GHOSH MS. R DEVI	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN
<b>MOTION</b>				
50	<a href="#">AB/740/2025</a> B/O	NIJAM UDDIN LASKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. S B CHOUDHURY	PP, ASSAM
<b>ORDERS</b>				
51	<a href="#">I.A.(Crl.)/285/2025</a> CRL.PET. 317/2025(D/O), B/O in Crl.Pet./317/2025	DIVYANEE DAS <b>Versus</b> DIPON SAIKIA AND ORS	MR. J KALITA MR SOHAING	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/03/2025

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 19**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
53	<a href="#">I.A.(CrI.)/166/2025</a> WITH LCR in CrI.A./253/2022 <b>WITH</b> <a href="#">CrI.A./253/2022</a>	AKHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		AKHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. M AHMED (r-2) MD I H LASKAR (r-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/03/2025

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**[ For Thursday,27th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 20**

**[CIVIL BENCH-II AND III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
33	<a href="#">I.A.(Civil)/901/2025</a> B/O in WP(C)/7001/2024 <b>WITH</b> <a href="#">WP(C)/7001/2024</a>	PRIYAM DAS AND 64 ORS <b>Versus</b> KUSHESWAR HAZARIKA AND 81 ORS.	MS P DEVI MR P R SARMA	SC, HIGHER EDU MR. S C BISWAS MR. N H LASKAR
		KUSHESWAR HAZARIKA AND 65 ORS <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. S C BISWAS MR. N H LASKAR	SC, HIGHER EDU
<b>ADMISSION</b>				
34	<a href="#">WP(C)/9023/2019</a> FIXED	HUSNA ARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MR. U K NAIR MR. M KHAN MR R ISLAM MR J RAHMAN	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MD. I H KHAN (R-5) MR K ISLAM (R-5) SC, BTC
35	<a href="#">WP(C)/5535/2020</a> (CONNECTED WITH ITEM NO.2 IN THE DAILY LIST), FIXED	KANAIJAN MISING LOWER PRIMARY SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA

LEAVE NOTE OF ADVOCATES FOR 27/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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27)	MR. R J DAS	27-04-2025	To	28-04-2025





# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

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[ For Thursday,27th March 2025]

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BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 23

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
13 <a href="#">WP(C)/2162/2024</a> FIXED, FOR FURTHER HEARING	SUHANA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	MR J ABEDIN(R-5) GA, ASSAM MR. K I MAZUMDER(R-5) MR M Z RAHMAN(R-5)
14 <a href="#">WP(C)/2434/2024</a>	FOUJIA TABASSUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	GA, ASSAM MR. M H RAJBARBHUIYAN (R-5)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 24**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
25	<a href="#">Crl.Pet./525/2019</a> WITH LCR 3 FILES, FIXED	UPEN CHANDRA BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR N DUTTA MR. N N B CHOUDHURY MD E AHMED MR. P MAHANTA MR. R B GOHAIN MR. M DEWAN	PP, ASSAM
<b>HEARING</b>				
26	<a href="#">Crl.A./59/2012</a> WITH LCR 5 FILES, FIXED	SRI ANIL DAS <b>Versus</b> THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
27	<a href="#">WP(C)/5308/2018</a> FIXED	MAGONJOY THAOSEN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR Z KAMAR MR. S SAIKIA MR S CHAKRABORTY MR. N J GOGOI	GA, ASSAM

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# ***Gauhati High Court, At Guwahati***

**[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]**

**[ SUPPLEMENTARY CAUSE LIST-I ]**

**[ FOR THURSDAY, THE 27<sup>TH</sup> DAY OF MARCH, 2025 ]**

**[ AT 2:00 PM ]**

**BEFORE**

**HON'BLE MR. JUSTICE DEVASHIS BARUAH**

**[ COURT NO: 14 ]**

**[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
FROM THE PRINCIPAL SEAT ]**

## **ORDERS**

1. WP(C) 82/2025 (FIXED)	SMTI HAGE TUNGKA <b>VERSUS</b> THE STATE OF AP AND 4 ORS	RINTU SAIKIA LIGAM NOCHI BOMCHI TAIPODIA IDAK BAM	MUKBOM PERTIN GA(AP) SC GAUHATI HIGH COURT
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